## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/16	TP 50/17	Hearing +	433( e) / 433(f)	GVG Paper Mills Pvt. Ltd. Udumalpet(TN) Vs Smartbox Packaging Pvt. Ltd., Bangalore.

SL. NAME (IN CAPITAL)

. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Vavadarga Mohan. V. 7844307347

## ORDER

Counsel for petitioner is present. He requested time to suggest the name of IRP.

List it on 13/09/2017.

**MEMBER(J)** 

MEMBER(T)